

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2234**

TO BE ANSWERED ON THE 14TH MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

FACILITIES IN POLICE STATION

2234. SHRI RITESH PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that a number of police stations in the country do not have any vehicle, telephone, computer, mobile, internet facility, toilet, drinking water facility, Crime and Criminal Tracking Network & Systems CCTV cameras;

(b) if so, the details of the non-availability of the said facilities against the names of the police stations that lack the respective facility, State-wise;

(c) the details of the funds sanctioned, allocated, utilised and disbursed including 'assistance to States for Modernisation of Police Forces', as an incentive for better performance by the States and for the Modernization of State Police Forces Scheme in the country during the last three years and the current year, State-wise; and

(d) whether the Government is planning to employ State-of-the-art technology in policing like facial recognition and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b) 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the renamed scheme of 'Assistance to States and Union Territories (UTs) for

Modernisation of Police(ASUMP)' [erstwhile scheme of 'Assistance to States for Modernisation of Police(ASMP)'].

Regarding infrastructure like vehicles, communication devices, computers, mobiles, internet facilities, toilets, drinking water facilities and CCTV cameras, the States and UTs have been advised to take appropriate action through various advisories, including recent advisories dated 13.04.2022 and 09.09.2022. Crime and Criminal Tracking Network & Systems (CCTNS) has been deployed in 16592 police stations across the country as on 01.03.2023.

Details of non-availability of vehicles and communication devices and availability of CCTV cameras and computers, State/UT-wise is at Annexure-I. However, names of police stations which are deficient in these equipment and information relating State-wise number of police stations with/without computer, internet facility, toilet, drinking water facility and CCTV cameras is not maintained centrally.

(c) The details of the funds allocated and released and incentive for better performance released by the Government of India and utilized by the State Governments under this scheme during the last three years and the current year, State-wise are at Annexure-II. Better Performance Incentives that were granted till 2019-20 have been discontinued in view of the new release guidelines which allow release of installment of 25% on bringing down unspent balance by any State to/below 25% of its allocation.

(d) Under modernization of Police, police forces use state-of-the-art technologies in policing, including facial recognition, automated fingerprint identification system, etc. For instance, Delhi Police has been using facial recognition system to track the missing children, to identify dead bodies found and for other purposes.

Number of Police stations not having vehicles/telephone/ wireless or mobile, number of police stations with CCTV cameras and No. of computers (as on 01.01.2022)

S. No.	State/UT	Total no. of actual Police Stations	No. of Police Stations				No. of computers
			Not having Vehicles	Not having Telephone	Not having wireless /mobiles	Installed with CCTV cameras	
1	Andhra Pradesh	1027	0	0	0	599	8552
2	Arunachal Pradesh	107	NA	NA	NA	99	1351
3	Assam	329	0	126	0	329	266
4	Bihar	1056	0	0	0	957	2025
5	Chhattisgarh	456	0	22	0	443	4884
6	Goa	44	0	0	0	44	341
7	Gujarat	745	0	0	0	622	11788
8	Haryana	397	0	0	0	381	4543
9	Himachal Pradesh	151	2	0	0	136	2785
10	Jharkhand	564	47	211	31	126	4698
11	Karnataka	1055	0	0	0	1052	9440
12	Kerala	564	0	0	0	538	4890
13	Madhya Pradesh	1159	0	0	0	859	21522
14	Maharashtra	1168	0	0	0	663	16445
15	Manipur	84	7	64	4	0	365
16	Meghalaya	76	5	60	15	25	350
17	Mizoram	44	0	26	0	40	497
18	Nagaland	86	0	36	17	28	550
19	Odisha	643	0	0	0	584	5037
20	Punjab	431	0	63	35	425	5533
21	Rajasthan	917	0	0	1	1	10433
22	Sikkim	30	0	0	0	13	185
23	Tamil Nadu	2292	0	0	0	1578	8429
24	Telangana	843	0	2	0	842	3692
25	Tripura	82	0	10	0	73	402
26	Uttar Pradesh	1783	0	0	175	1533	9637
27	Uttarakhand	162	2	0	0	159	1240
28	West Bengal	637	0	0	0	637	17289
29	Andman & Nicobar Islands	24	0	3	0	24	422
30	Chandigarh	18	0	0	0	17	659
31	Dadra & Nagar Haveli and Daman & Diu	8	0	0	0	8	344
32	Delhi	225	NA	NA	NA	1941	9472
33	Jammu & Kashmir	250	0	0	0	51	3281
34	Ladakh	7	0	0	0	7	252
35	Lakshadweep	16	0	5	7	0	92
36	Puducherry	55	0	0	0	0	477
	Total	17535	63	628	285	14834	172168

Source: BPR&D's Data on Police Organization 2022

State-wise details of the funds allocated, released and incentive funds for better performance released by the Government of India and utilized by the State Governments under the scheme of 'Assistance to States and UTs for Modernization of Police' during the last three years and the current year

(₹ in crore)

S. No.	State	2019-20				2020-21			2021-22			2022-23	
		Allocation	Released	Better Performance Incentives	Utilised	Allocation	Released	Utilised	Allocation	Released	Utilised	Allocation	Released
1.	Andhra Pradesh	24.46	75.36	14.92	33.35	24.46	5.83	-	24.46	-	-	17.73	--
2.	Arunachal Pradesh	3.92	0.00	-	-	3.92	-	-	3.92	-	-	3.26	0.81
3.	Assam	26.4	0.00	-	-	26.4	-	-	26.4	9.36	-	11.64	2.91
4.	Bihar	27.62	9.42	-	5.46	27.62	19.12	6.03	27.62	-	-	27.14	6.78
5.	Chhattisgarh	9.72	8.35	-	6.02	9.72	7.16	-	9.72	5.44	-	11.01	2.75
6.	Goa	1.03	0.00	-	-	1.03	0.22	-	1.03	0.26	-	2.79	0.69
7.	Gujarat	25.58	41.19	15.61	25	25.58	-	-	25.58	-	-	26.67	6.66
8.	Haryana	11.48	18.48	7.00	-	11.48	-	-	11.48	10.35	-	11.96	2.99
9.	Himachal Pradesh	3.5	27.49	2.14	15.83	3.5	0.83	0.82	3.5	-	-	4.34	1.08
10.	Jammu & Kashmir	39.9	40.20	-	23.3	-	-	-	-	-	-	---	--
11.	Jharkhand	9.21	7.08	-	2.71	9.21	-	-	9.21	-	-	11.87	2.96
12.	Karnataka	38.37	14.61	-	14.61	38.37	9.14	9.14	38.37	32.54	32.54	19.19	4.80
13.	Kerala	16.11	54.01	9.83	47.57	16.11	-	-	16.11	4.48	-	18.59	4.64
14.	Madhya Pradesh	27.11	14.45	-	14.45	27.11	-	-	27.11	6.78	-	25.15	6.28
15.	Maharashtra	47.11	65.98	-	-	47.11	-	-	47.11	-	-	36.24	9.06
16.	Manipur	9.55	10.75	-	8.9552	9.55	-	-	9.55	-	-	4.10	1.02
17.	Meghalaya	3.75	6.63	-	2.97	3.75	-	-	3.75	-	-	3.29	0.82
18.	Mizoram	4.77	34.63	2.91	18.2	4.77	1.14	1.14	4.77	-	-	2.74	0.68
19.	Nagaland	10.74	17.29	6.55	17.29	10.74	-	-	10.74	17.03	13.05	3.57	0.89
20.	Odisha	15.6	42.45	9.52	42.06	15.6	-	-	15.6	3.90	0.43	13.91	3.47
21.	Punjab	16.42	31.33	-	8.9	16.42	4.15	3.70	16.42	-	-	11.18	2.79
22.	Rajasthan	31.26	27.28	-	27.04	31.26	13.53	7.35	31.26	13.53	10.40	21.18	5.29
23.	Sikkim	1.77	-	-	-	1.77	-	-	1.77	1.37	-	2.43	0.60
24.	Tamil Nadu	34.84	56.62	21.25	36.01	34.84	-	-	34.84	-	-	44.04	11.01
25.	Telangana	17.48	57.58	10.67	57.35	17.48	4.16	4.16	17.48	8.74	8.74	14.32	3.58
26.	Tripura	7.84	4.97	-	4.97	7.84	5.72	2.60	7.84	6.75	2.76	3.91	0.97
27.	Uttar Pradesh	63.19	62.75	-	62.75	63.19	32.02	22.53	63.19	32.02	22.44	56.61	14.15
28.	Uttarakhand	3.37	5.43	2.06	5.03	3.37	-	-	3.37	5.84	0.84	5.43	1.35
29.	West Bengal	28.9	46.53	17.63	30.67	28.9	-	-	28.9	-	-	23.49	-
	Sub-Total	561.00	780.89	120.09	510.495	521.10	103.02	57.47	521.10	158.39	91.20	437.78	99.03
	Contingency Reserve, ^	39.57				38.54						31.00	
	Mega City ^ Policing	32.03				-							
	Misc. exp.	0.45	0.23			0.45	0.23					0.45	
	Incentives for Police Reforms^	158.26				154.15						124.00	
	Separate Project**	20				56.52						5.00	
	UTs	NA				NA			NA			22.22	4.55
	Grand Total	811.30 (RE 791.30)	781.12			770.76 (RE: 103.27)	103.25		620.45 (RE: 188.00)	158.57		620.45 (RE 150.52)	103.58

** Greyhounds Training Centre in Andhra Pradesh ^ Release of these funds are shown under column of Release against relevant States.

Note: (i) The amounts of Better Performance Incentives released during FY 2019-20 are included in column of Release against relevant States.

(ii) Funds against allocations during 2020-21 and 2021-22 could not be released to most of the States as they had substantial unspent balances. Out of the released Central funds under the scheme, an amount of ₹ 640.35 crore is unspent amount with the State Governments.

(iii) Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

(iv) The scheme was not applicable to Jammu & Kashmir from 31.10.2019 to 31.03.2022.